

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.



PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.20/BB/2018	-	For hearing	Rule 4 of I&B	M/s Bennett Property Holdings Company Limited Vs BCIL Realty Pvt Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER


REPRESENTATION TO WHOM

SIGNATURE

1.	Dharmendra Chatur 9844464413	Financial Creditor	
2.	B.T. Varkesh 9448053465	Financial Creditor	

Counsel for petitioner is present. Counsel for corporate debtor is present. M/s. Reach Law, Advocates, have filed vakalat for corporate debtor.

For filing objections, list it on 07.03.2018.


MEMBER (T)


MEMBER (J)